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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

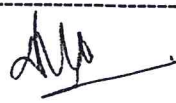


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER : CP/159 - 165/CAA/2017  
IN  
APPLICATION NUMBER : CA/95-101/CAA/2017

NAME OF THE TRANSFEROR : ANKITA PRATISTHAN LTD  
NAME OF THE TRANSFEROR : MAYUKA INVESTMENTS LTD  
NAME OF THE TRANSFEROR : PUNEET TRADING & INVESTMENT CO PVT LTD  
NAME OF THE TRANSFEROR : ZIPAHEAD.COM PVT LTD  
DEMERGER 1 : KESHAV POWER LTD  
DEMERGER 2 : SHREE NIRMAL LTD  
TRANSFEREE : RAMAINVESTMENT CO PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	K. MANIVANAN JHT	AR for R	
	G.V. MOHAN KUMAR	Counsel for Petitioner	
	ANAND KUMAR MURTHI		
	APR. Sridh	Counsel for objector Shri Ankit Mittal	

**ORDER**

Counsel for petitioner present. Representative of Official Liquidator present.  
Counsel for the objector, Shri Ankit Mittal, present and filed written submissions  
on behalf of the objector and furnished copy of the same to the petitioner. Time  
is adjourned at request for hearing submissions. Put up on 23.01.2018.

  
(S VIJAYARAGHAVAN)  
Member (Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc